Name of the corporate debtor: Kalisma Steel Private Limited Annexure-1

Date of commencement of liquidation: 9th March 2021
List of stakeholders as on: 27th November 2021

List of Secured Financial creditors

		Rs)

		Detai	ls of claim												
		re	eceived	Details of claim admitted							Amount				
							Whether					of any			
						Amount	security			% share		mutual		Amount of	i
						covered	interest	Details	Amount	in total	Amount	dues,		claim	
		Date		Amount	Nature	by	relinquish	of	covered	amount	of	that	Amount	under	
		of	Amount	of claim	of	security	ed?	Security	by	of claims	contingent	may be	of claim	verificatio	Remarks,
SI. No	Name of Creditor	receipt	claimed	admitted	claim	interest	(Yes/No)	Interest	guarantee	admitted	claim	set off	rejected	n	if any
1	Central Bank of India	25-05-2021	1,06,09,07,100	1,06,62,28,675	Secured	Note 1	Yes	Note 1	Note 1	47.92	-	1	ı	-	Note 4
2	Punjab National Bank	01-06-2021	1,16,01,56,764	1,15,34,23,911	Secured	Note 2	Yes	Note 2	Note 2	51.83	1	-	67,32,853	-	-
3	HDFC Bank	03-06-2021	55,62,845	55,62,845	Secured	Note 3 & 5	Yes	Note 3	-	0.25	-	-	-	-	Note 5
4	TVS Motor Company Limited	22-06-2021	1,70,64,572	0	Secured								1,70,64,572		
	Total		2,24,36,91,281	2,22,52,15,431						100	-	-	2,37,97,425		

Note 1

Primary Security:

- a) For Term Loan
- 1. 1st pari passu charge on the entire fixed assets both present & future
- 2. 2nd pari passu charge on the entire current assets both present & future
- b) For Working Capital
- 1. 1st pari passu charge on the entire current assets both present & future
- 2. 2nd pari passu charge on the entire fixed assets both present & future Collateral Security:

1st pari passu charge with punjab national bank:

Equitable mortgage of bunglow at 5, vikas park, jal pankhi, CHS, juhu tara road, juhu mumbai - 400049, admeasuring about 6500 sq. ft. standing in the name of Mrs. Anita suri valued at Rs. 33.19 Crore as per Valuation Report dated 07.03.2016 by M/s. Kishore Perosnal / Corporate Guarantee:

- 1. Jatinder Kumar, Chairman: Net worth of Rs. 20.34 Crore
- 2. Rahul suri: Net worth of Rs. 121.01 Crore 3. Anita suri: Net worth of Rs. 0.04 Crore

Note 3

Vehicles/Equipments as follows:

·		•		
Agreement No.		Disbursal dat An	Model	
350	88799	24-09-2015	13,33,100	Tata Star Bus 36+1
448	76835	27-01-2017	9,50,600	Mahindra Loadking
449	53379	20-02-2017	20,40,300	TATA LPO 10.2T Star Bus
817	48202	21-11-2015	8 93 250	3TON FORK LIFT GX 300

Note 2

Primary Security:

- a) For Working Capital
- 1. 1st pari passu charge on entire current assets both present & future.
- 2. 2nd pari passu charge on the entire fixed assets both present & future.
- b) For Term Loar
- 1. 1st pari passu charge on the entire fixed assets both present & future.
- 2. 2nd pari passu charge on the entire current assets both present & future.

Collateral Security:

- 1. Hypothecation / mortgage of block assets immovable properties.
- following is mortgaged to consortium banks through security trustee cent bank financial services Ltd.

Equitable mortgage of bunglow at 5, vikas park, jal pankhi, CHS, juhu tara road, juhu mumbai - 400049,

admeasuring about 6500 sq. ft. standing in the name of Mrs. Anita suri

2. 2nd pari passu charge on the entire fixed assets both present & future

Personal / Corporate Guarantee :

- 1. Jatinder kumar suri (Director): Net worth Rs. 20.36 Crore, IP: Nil
- 2. Anita suri (Director): Net worth Rs. 0.04 Crore, IP: Rs. 11.55 Crore
- 3. Rahul Jatinder suri (Director): Net worth Rs. 121.01 Crore, IP: Rs. 16.62 Crore

Note 4

Claim from Central Bank of India

- a) Additional claim verified and approved for Rs 2,83,140 towards legal cost incurred.
- b) The claim admitted is more by Rs 53,21,575 as neting of Fixed Deposit by the Bank in arriving at the claim amount is ignored.

Note 5

HDFC submitted additional documents in support of their secured claim and hence loan amount of Rs 55,62,845 earlier treated as unsecured loan is now classified as secured loan.